

led capacity for a variety of reasons, including unsatisfactory industrial relations.

Restricted Reservation for Railway Staff

4890. SHRI LOBO PRABHU : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2216 on the 11th August, 1970 regarding reservations for Railway staff and state :

(a) the reasons for not restricting the reservations for Railway staff on Railway Passes/P. T. Os., to 10 per cent of the accommodation on any train in each class;

(b) the approximate loss on fares for 10 per cent, 15 per cent and 20 per cent reservations, respectively, according to statistics of last year and whether Government propose that this should be added to the emoluments of the Railway staff; and

(c) the maximum percentage of reservation considered necessary by the Railway Board and whether it is proposed to instruct Zonal Administrations to restrict to this percentage?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) In order to ensure that available accommodation on important Mail/Express trains is not unduly taken up by holders of Privilege Passes/P.T.Os., suitable restrictions are already being imposed by Railways for reservation on Privilege Passes/P.T.Os., taking into account the total availability of berths/seats etc. and the trend of demand for accommodation from the public in respect of each train.

(b) and (c). No specific percentage has been or is proposed to be laid down for reservation of rail accommodation on Privilege Passes/P.T.Os. The number of berths/seats set aside for reservation on Privilege Passes/P.T.Os. and the reservations made vary from train to train depending upon the pattern of demand for reservations and the number of Privilege Pass/P.T.O. holders seeking reservation by a particular train. Government look upon the grant of these concessions to

railway servants not as a loss, but as some thing to which they are legitimately eligible as part of their service conditions and as such there is no question of any loss having been suffered by the Government by the grant of this concession.

Connecting Jaipur with Broad Gauge Line

4891. SHRI NAVAL KISHORE SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any plan to connect Jaipur with a broad gauge line in view of the long demand of the area; and

(b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No.

(b) Due to lack of traffic and financial justification the proposal for providing a broad gauge rail connection to Jaipur is not being considered at present.

Avenues of promotion of A.M.Os. (Specialists) on Railways

4892. SHRI MASURIYA DIN : SHRI MANUBHAI PATEL :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the A.M.O. Specialists on Railways are also recruited in the lower grade applicable to base cadre Doctors and that their avenues of promotion are barely 02.6 per cent and that too not in their own specialist cadre ; and

(b) if so, the steps proposed to be taken for improving the lot of A.M.O. (Specialists) especially when in CHS—their is a separate specialist cadre?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) On Railways, there is no separate cadre for specialists. Doctors with specialist qualifications are recruited by the Union Public Service Commission along with other A.M.Os. All A.M.Os. including specialists are eligible for promotion as D.M.Os.

(b) The hierarchical pattern of Railways is different from that of C.H.S. It is not possible to change the existing pattern exclusively for the Medical Department.

Compensation to Railway Doctors in lieu of Working on Gazetted Holidays

4893. SHRI MASURIYA DIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railway Officers including the Railway Doctors are entitled to only 12 days casual leave ;

(b) whether only the Railway Officers have more or less-off from routine work on Second Saturdays, Sundays and Gazetted holidays and can also avail them as holidays ; and

(c) if so, the reasons why the Railways Doctors are not treated the same way as other Railway Officers in respect of the holidays mentioned in part (b) above.

THE MINISTER OF RAILWAYS (SHRI NANDA): (a). Yes.

(b) and (c). The Railway officers including doctors are entitled to holidays on Second Saturdays, Sundays and other Gazetted holidays, subject to exigencies of work. They are not entitled to any compensation for working on Sundays and other holidays when required.

Re-organisation of Cadres of Assistant Surgeons and Old A.M.Os. on the Pattern of C.H.S.

4894. SHRI MANUBHAI PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the present unbalanced cadre in the Railway Doctors case—resulting in stagnation in the base-cadre is due to the fact that in the categories of Assistant Surgeon and old AMO prior to 1st January, 1966 were re-organised on the 1st January, 1966 by merging those categories into one category called AMO ;

(b) whether the corresponding categories in the C.H.S. i.e. category of Assistant Surgeon and Junior Staff Surgeon were on the other hand re-organised into three cadres called G.D.M.O. Gr. II, G.D.M.O. Gr. I and Specialist Cadre ; and

(c) if so, the reasons why in the Railways the categories of Assistant Surgeon and old A.M.Os. were also not reorganised into the three cadres on the lines of the C.H.S. ?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) Prior to 1.1.1966 Doctors possessing Degree qualifications were being recruited as Assistant Surgeons in the non-gazetted cadre. It was decided to liberalise grades and service conditions of the Medical Graduates and the posts of Assistant Surgeons held by Medical Graduates were upgraded as Assistant Medical Officers Class II from 1.1.1966.

(b) In the C.H.S. there are General Duty Doctors, Grade II and Grade I and a cadre of Specialists.

(c) The organisational pattern of hierarchical structure of Railway Services is different from that in the C.H.S.

Selection of Stenographers on Railways for Higher Grade

4895. SHRI VIDYA DHAR BAJPAI : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4310 on the 25th March, 1969 regarding selection of stenographers for Higher Grade and state whether in the two selections for the post of Stenographers grade Rs.210—425 held in Headquarters Office of the Northern Railway in 1967 and 1969, all the posts applied for were taken into consideration ?

THE MINISTER OF RAILWAYS (SHRI NANDA): All the existing and anticipated vacancies in the category of Stenographers in scale Rs.210—425, calculated as per prescribed rules, were taken into consideration in conducting the two selections held in 1967 and 1969.